

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No.433/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	Jai Balaji Industries Ltd. -Vs- Purulia Metal Casting Pvt. Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mrs. Manji Shuteria, Adm. Petitioner

Mrs. Sonica Sharma, Adm.

for the  
operational  
creditor

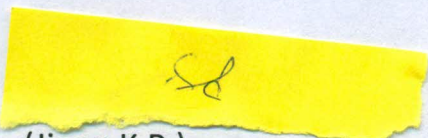
Sonica Sharma  
06/10/17

ORDER

Ld. Counsel for the petitioner is present. No one is present from the respondent's side.

Ld. Counsel for the petitioner has not filed copy of the bank statement duly certified by the bank or the certificate of the bank. Petitioner is directed to comply with section 9(3)(c) of the IBC, 2016 within 7 days from today.

List the matter on 13/10/2017.



(Jinan K.R.)  
Member (J)



(Vijai Pratap Singh)  
Member (J)